

Defective Case Register from 2025-06-04 to 2025-06-04

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/16331/2025	ALEKHA KUMAR SAHOO	2025-06-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-CRLMC/16328/2025	PRASANNA KUMAR PANDA	2025-06-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 104 164 and 165 not neat.
3	D-BLAPL/16681/2025	BIJAYANANDA DASH	2025-06-04	Signature of Executant not tally with Cause title.Page marking not properly.
4	D-CRLMC/16687/2025	SURYAKANTA DWIBEDI	2025-06-04	1. Provision of Law not correctly furnished.
5	D-ABLAPL/16694/2025	BIPIN KUMAR NAYAK	2025-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
6	D-WP(C)/22679/2025	RANJIB DAS	2025-06-04	1.Representation not made to the authority by the Petitioner.
7	D-CRLMC/14696/2025	BIJAY KUMAR MOHANTY	2025-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2. Name of Father of the deponent on affidavit does not tally with cause title.
8	D-BLAPL/16624/2025	BIRAJA PRASAD NANDA	2025-06-04	PS number not tally with Rejection order and cause title.
9	D-ABLAPL/16312/2025	SUSANTA KUMAR LENKA	2025-06-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 and 19 not neat.
10	D-ABLAPL/16712/2025	SURYAKANTA DWIBEDI	2025-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition.2. Paragraph no. not correctly furnished on declaration.
11	D-WP(C)/16470/2025	MAMATA MISHRA	2025-06-04	1. Address of the Opp.Party no. 2 not furnished in the cause title 2..Receipt Showing Serv.copy To cg not Filed.
12	D-BLAPL/16718/2025	DIPTI RANJAN MOHAPATRA	2025-06-04	14-NOT PROPERLY INDEXED. Page mark not properly.
13	D-ABLAPL/16729/2025	KULDEEP MOHANTY	2025-06-04	1.In prayer,C.T case no,P.S name with number and pending before the Court is incorrectly mentioned.
14	D-WP(C)/22133/2025	SUNIL KUMAR PANDA	2025-06-04	1..D.C.Fee of Rs24/- to be paid on the petition.
15	D-BLAPL/16628/2025	BIRAJA PRASAD NANDA	2025-06-04	PS number not tally with cause title and Rejection order.

16	D-ABLAPL/16389/2025	AKASH BHUYAN	2025-06-04	1. As per Standing order no. 03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.Put up for further S.R
17	D-BLAPL/15945/2025	SANGRAM KESHARI ROUT	2025-06-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. . Welfare fee of Rs.50/- not paid on V.nama.
18	D-WP(C)/22620/2025	SARADA PRASANNA SARANGI	2025-06-04	.Receipt Showing Serv.copy To cg not Filed.
19	D-RSA/20730/2025	GOPINATH MISHRA	2025-06-04	1.Pages No-12 and 13 are torn be replaced.2.C.Copy of Trial Court Judgment is illegible.
20	D-CRLMC/16471/2025	SAMVIT MOHANTY	2025-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title and I.A.2. C.Copy of F.I.R. not filed. I.A.for dispensing with C.Copy of F.I.R filed.
21	D-RSA/21344/2025	PRAFULLA KUMAR KAR	2025-06-04	C.Copy not filed. 2.Page-13 repeated twice be corrected.
22	D-BLAPL/16771/2025	SURENDRA KUMAR BISWAL	2025-06-04	20-VERNACULAR CERTIFICATE NOT FURNISHED. Affidavit stating Authorization on behalf deponent not writtng.
23	D-ABLAPL/16716/2025	SURYAKANTA DWIBEDI	2025-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph no. not correctly furnished in the petition .2.Paragraph no. not correctly furnished on declaration3. Deficit Court fee of Rs.2/- not paid on V.nama.
24	D-CRLMC/16779/2025	PUSPAMITRA MOHAPATRA	2025-06-04	C. copy of annexure -1 and2 not filed.
25	D-CRLREV/12819/2025	TUKUNA KUMAR MISHRA	2025-06-04	Date of trial court judgement furnished in cause title, being aggreived , para-1 and prayer of of appeal memo appears not correct .2 .As per appellate court judgement G .R caseno .furnished in cause title ,para-1 being aggreived ,prayer of revision petition ,para-1 and prayer of both the I .As appears not correct .
26	D-CRLMC/16679/2025	DEVASHIS PANDA	2025-06-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 39 41 and 49 not neat.
27	D-CRLMC/16387/2025	SANTOSH KUMAR MAHANTY	2025-06-04	3-AUTHENTICATION FEE IS DEFICIENT. Being aggreived and good ground certificate not furnished .2 .A .fees of Rs .1.10 paisa not paid on annexure-1 and Rs .3.30 paisa not paid on annexure- 4 .

28	D-CRLA/16848/2025	SUSANTA KUMAR DASH (SR. ADV.)	2025-06-04	1. Correct code not indicated 1-Order dt. not furnished in being aggrieved portion, 2-Facts of the case are not serial no. in roman letter and grounds of the case are not serial no. in alphabetical letter, 3-Para nos not correctly furnished in declaration of affidavit
29	D-CRLMC/15241/2025	RASHMI RANJAN MISHRA	2025-06-04	Year of the G.R case wrongly mention in synopsis.
30	D-WP(C)/22739/2025	RABINDRANATH PRUSTY	2025-06-04	.Subject Code incorrectly Mentioned
31	D-ABLAPL/16411/2025	ARCHANA BISWAL	2025-06-04	1. Index shows BLAPL Petition instead of ABLAPL Petition. 2. Page 11 is not Neat.
32	D-BLAPL/15658/2025	PRASANTA KUMAR ROUSTRAY	2025-06-04	1. Index not properly page mark and annexures also page mark .
33	D-CRLMC/16132/2025	JAYANTA KUMAR MAJHI	2025-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Authorization to swear affidavit on behalf of petitioner nos 3 and 4 not furnished in affidavit. 2. Notarial Signature not furnished.
34	D-CRLMC/16463/2025	ASHOK KUMAR SAHOO	2025-06-04	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 2 not neat and legible.
35	D-CRLMC/15052/2025	PARTHA SARATHI DAS	2025-06-04	1. C. Copy of order dated 25.04.2025 under Annexure-2 not properly scanned. 2. I.A.No. not mentioned in I.A.
36	D-BLAPL/15647/2025	PRASANTA KUMAR ROUSTRAY	2025-06-04	1. C.T .case does not tally cause title in connection with annexure 2.
37	D-WP(C)/21728/2025	KARUNAKAR RATH	2025-06-04	1. Age of the Petitioner No-2 not mentioned.
38	D-ABLAPL/16410/2025	ARCHANA BISWAL	2025-06-04	1. Index shows BLAPL Petition instead of ABLAPL Petition. 2. Page 12 is not Neat. 2..Petition not correctly addressed to Honorable Court
39	D-CRLA/16632/2025	PUSPAMITRA MOHAPATRA	2025-06-04	Annexures as per index not reflected in appeal memo .
40	D-ABLAPL/16318/2025	BHARAT BHUSAN ROUSTRAY	2025-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
41	D-WP(C)/22073/2025	ARUPANANDA GOSWAMY	2025-06-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
42	D-WP(C)/22629/2025	SARADA PRASANNA SARANGI	2025-06-04	.Receipt Showing Serv. copy To cg not Filed.
43	D-BLAPL/15654/2025	SUJAY SHANKER SINGHDEO	2025-06-04	.Subject Code incorrectly Mentioned
44	D-BLAPL/16008/2025	AMIT KUMAR DAS	2025-06-04	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.61 not neat. 2. Name of the petitioner on affidavit does not tally with cause title and Solemnly affirmation para not furnished.
45	D-WP(C)/22711/2025	ANJAN KUMAR BISWAL	2025-06-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 56 not neat..
46	D-ABLAPL/16728/2025	KULDEEP MOHANTY	2025-06-04	1. In affidavit,Name of the petitioners is not correctly furnished.
47	D-CRLMC/16277/2025	PABITRA KUMAR NAYAK	2025-06-04	.Subject Code incorrectly Mentioned
48	D-CRLMC/16052/2025	PRASHANTA KUMAR NAYAK	2025-06-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 04-06-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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